

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 23/(MAH)/2013  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

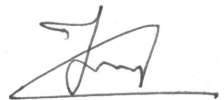
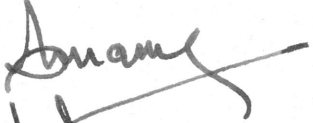

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE PARTIES: Mr. Rajan Shivnath Puri  
V/s.  
M/s. Crimphon Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Jayant Puranik	Advocate for Petitioners	
2.	Rumi H. Mirza	Adv. for Respondents 1 & 4	R H M
3.	Sumit Khanna	Resp. No. 2	
4.	Chhel Kadam	Counsel for the petitioners	

ORDER

T.C.P. No. 23/397-398/CLB/MB/2013

For having the parties reported settlement is in progress, at the request, list this  
matter for reporting settlement on 03.03.2017

Sd/-

**B.S.V. PRAKASH KUMAR**  
**MEMBER (JUDICIAL).**

Sd/-

**V. NALLASENAPATHY**  
**MEMBER (TECHNICAL).**